THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES. (SHRI A.K. PANJA): (a) No sick sugar mill of Uttar Pradesh was taken over by the Central Government during last five years.

(b) to (d). Do not arise.

Resettlement of Villages Evacuated under Hoshiarpur cantonment Scheme

4120. SHRI PARASRAM BHAR-DWAJ: Will the Minister of DEFFENCE be pleased to state the total number and names of villages which are proposed to be evacuated under Hoshiarpur Cantonment Scheme alongwith the details of compensation to be paid to them and resettlement plans for them?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH): Action is in hand to select a suitable site for the military station at Hoshiarpur in consulation with the State Government. It is, therefore, not possible at this stage, to furnish the requisted details.

Anti-national forces in North-East

- 4121. SHRI LAKSHMAN MALLICK: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether some anti-national forces are at work in the North-East, West Bengal and Bihar with demands for separate States;
 - (b) if so, the details thereof; and
- (c) the steps taken to safeguard the unity and irregrity of the country?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU): (a) to (c). According to available information, the extremist groups in the States of Tripura, Nagaland and Manipur namely,

Tripura National Volunteers, National Socialist Council of Nagaland and Meitei Extremist Groups have been indulging in secessionist activities.

There are fissiparous and divisive demands for creation of a separate Jharkhand State in certain areas of Bihar, West Bengal Orissa and Madhya Pradesh. There was also a demand for an independent Kolhan State by the Kolhan Raksha Sangh. In West Bengal, the Gorkha National Liberation Front has started an agitation in the Darjeeling area for the creation of Gorkhaland. The Government is in touch with the State Governments concerned and appropriate steps are being taken to safeguard the unity and integrity of the country.

New Strategy to Combat Terrorism

- 4122. SHRI BANWRI LAL PUROHIT: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Union Government have planned to evolve a new strategy to combat terrorism which is prevailing in different parts of the country and particularly in Punjab?
 - (b) if so, the details thereof; and
- (c) to what extent the new strategy will instil confidence amongst citizens in the country?

THE MINISTER OF HOME AFFAIRS (SHRI BUTA SINGH): (a) to (c). The Government have taken various steps to deal with terrorist activities. These steps include enactment of laws, giving powers to the law enforcing agencies to take legal action and administrative measures like streamlining of intelligence set up, strengthening and modernisation of police arrangements in Punjab and other States and on borders and providing of assistance of para-military forces to State Governments. Government will spare no efforts to contain and eradicate terrorism.

Nepali speaking People of India called Indian domiciled Gorkhas

4123. SHRI ANANDA PATHAK: Will the Minister of HOME AFFAIRS be plepsed to state: